

LOK SABHA DEBATES

LOK SABHA

Tuesday, May 3, 1988|Vaisakha 13,
1910 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the chair]

[English]

KUMARI MAMATA BANERJEE (Jadavpur) : Sir, Shri K.V. Panicker, who has died, is not a Member of this House. Will you consider one new convention? When any Member dies in this City—he may be from Rajya Sabha or Lok Sabha—then the House should be adjourned.

SHRI R.S. SPARROW (Jullundur) : Sir, this is correct. In the eyes of the public at large, a Member of Parliament, he may be belonging to any House, has the same status and same feelings. For that reason, this convention will be a healthy convention. It is for your honour to very kindly consider.

SHRI CHINTAMANI JENA (Balasore) : Hon. Speaker, Sir, he was an hon. Member elected from Orissa. Previously also, there is a precedent. When Mr. Lalit Maken was killed, the other House was adjourned to show respect to the departed soul, (*Interruptions*)

SHRI P. KOLANDAIVELU (Gobichettipalayam) : There is also a precedent. When Shri Lalit Maken was shot dead . . .

MR. SPEAKER : Look here. Death is always painful, whether it is from this House or that House because he belongs to us. It is only a question whether this House approves and then I go along with it.

[Translation]

SHRI BALKAVI BAIRAGI (Mandsaur):

Mr. Speaker, Sir, his dead body is still in Delhi. We have to go to pay our homage to him. Therefore, we shall be grateful if you adjourn the House.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : Sir the general feeling of the House in this. I have already talked about this. I would go along with the House. When a Member of the House dies, the House is adjourned. That is the precedent. But I would go along with the feeling of the House.

MR. SPEAKER : It is not a question of precedent. This is a question of Parliament. It is a question of being a Member of Parliament. This is going to be a tradition. It is a new precedent. This is a new convention which we are going to set today because so far the convention has been that that House does it separately, we do it separately. Now, if the consensus of the whole House is there, I will go with it because I am in your hands. I am your servant.

SHRI C. MADHAV REDDI (Adilabad): We go by your advice.

MR. SPEAKER : No I leave it to you because it is a question of consensus. It is a sort of unity that we have in our approach. From here onwards, it is going to be something.

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : Sir, I hope that is the consensus of the House on both sides. (*Interruptions*)

SHRI R. S. SPARROW : This is something very reasonable.

MR. SPEAKER : There is no problem.

SHRI P. KOLANDAIVELU : When Shri Lalit Maken was shot dead, he was a Member of this House. But, at the same

time, Rajya Sabha was also adjourned on that day.

MR. SPEAKER : All right.

SHRI H.K.L. BHAGAT : It is a new precedent. That is true. But if the whole House wants it, I will not stand in the way. *(Interruptions)*

11.04 hrs.

OBITUARY REFERENCE

[*English*]

MR. SPEAKER : On behalf of this whole House, we deeply mourn the loss of this valued friend, Shri K.V. Panicker, at such a young age, who was such a dynamic young man. Not only I know him as a Member of Parliament but he was a personal friend. I have had long sittings with him and we had worked together. So, it is something which touches our heart. This is the way life is snatched away from amongst

us. He was just in the prime of his youth. What is 47? I think all have heartfelt pain over this sudden departure of our friend. But, we cannot help it. On behalf of all of you, we will send our condolences to the bereaved family.

As a mark of respect to the deceased, the House will stand in silence for a short while.

*The Members then stood in silence
for a short while*

MR. SPEAKER : The House stands adjourned, as a mark of respect, to the memory of Shri K.V. Panicker, to reassemble at 11 A.M. tomorrow.

11.05 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Wednesday May 4,
1988/Vaisakha 14, 1910 (Saka)*